

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 219/GT/2019

Date: 10.10.2019

To,
The General Manager (Commercial)
Neyveli Lignite Corporation Limited.,
Neyveli House, 135, EVR Periyar Road, Kilpauk
Chennai - 600 010.

Sir,

Subject: Petition No. 219/GT/2019- Petition for determination of tariff for the period from the date of anticipated COD till 31.3.2024.

Ref: Your letter no. CGM/Comml./F1000/NNTPS Tariff 2019-24/2019 dated 25.9.2019

With reference to your letter dated 25.9.2019 on the above mentioned subject, I am directed to inform that your request for extension of time to file additional information has been granted. Accordingly, additional information shall be filed by the Petitioner on or before **15.11.2019** with copy to the Respondents who may file their replies by **10.12.2019** with an advance copy to Petitioner. Petitioner may file Rejoinder, if any, by **17.12.2019**. No further extension of time shall be granted for any reason.

Yours sincerely

Sd/-
(B. Sreekumar)
Deputy Chief (Law)

Copy to Respondents:

All Respondents